

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 72 of 2003

Jabalpur, this the 26th day of July, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. Madan Mohan, Judicial Member

1. Shri D.D. Pandey & 19 Ors.

APPLICANTS

(By Advocate - Shri S.P. Rai on behalf of Smt. S. Menon)

VERSUS

1. Union of India & Ors.

RESPONDENTS

(By Advocate - Shri K.N. Pethia)

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant has filed MA 809/04 seeking permission to withdraw this OA. The MA is allowed. The Original Application is dismissed as withdrawn.

2. The Registry is directed to enclose the copy of memo of parties, while issuing the certified copy of this order to the concerned parties.

(Madan Mohan)  
Judicial Member

*m/s*  
(M.P. Singh)  
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....  
प्रतिशिखि दार्ती/काउन्सिल  
(1) सचिव, उच्च उपायकारी, एवं निमित्तान, जबलपुर  
(2) अधिकारी श्री/श्रीमती/दूत, एवं काउन्सिल *Smt. S. Menon*  
(3) प्रत्यर्थी श्री/श्रीमती/दूत, एवं काउन्सिल *K N Pethia*  
(4) उच्चायतन, वो.प.अ., जबलपुर उच्चायतन  
सूचना एवं आवश्यक कार्यवाही हेतु *D.D. Pandey*  
काउन्सिल द्वारा दिनांक *26-7-04*  
काउन्सिल द्वारा दिनांक *26-7-04*

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